

ABSTRACT

COVID-19 — Health and Family Welfare Department — Formation of Co-ordination mechanism at State & District Level on Vaccination Administration for COVID-19 — Orders Issued — Addendum — Issued.

HEALTH AND FAMILY WELFARE (P1) DEPARTMENT

G.O.(Ms) No.12

Dated: 13.01.2021

Thiruvalluvar Aandu-2051 Sarvari, Margazhi – 29

Read:

1. From the Secretary to Government of India, Ministry of Health and Family Welfare, New Delhi — D.O. Letter No. 1940407/2020/ Immunization/2020, dated: 26.10.2020.

2. From the Director of Public Health and Preventive Medicine, letter

No.91298/Immunization/S1/2019-1, dated: 29.10.2020.

3. G.O. (Ms) No.489, Health and Family Welfare (P1) Department, dated: 19.11.2020.

4. From the Commissioner, Greater Chennai Corporation, Ref. No. PHD/ 7560/2020, dated: 10.12.2020

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ORDER:

Consequent to the order issued in Government order third read above and based on the request of the Commissioner, Greater Chennai Corporation, Chennai fourth read above, the following Addendum is issued to G.O. (Ms) No.489, Health and Family Welfare (P1) Department, dated: 19.11.2020:-

Addendum

In the Government order 2nd read above, in para 3 -

i) the following shall be included below the Table titled, "A: State Steering Committee":-

The Managing Director, Tamil Nadu Medical Services Corporation Limited is also included as a member to the existing State Steering Committee

ii) the following Table, titled "D: District Task Force for Chennai District" shall be included below the existing Tables A, B & C:-

D: District Task Force for Chennal District:-

The Commissioner of Corporation, Chennai	Chairperson
The Joint Commissioner (Health)	Vice Chairperson
City Health Officer	Member
,	Secretary

District Level Officers	
Regional Deputy Commissioners (North,	
Central, South)	
City Medical Officer	
Additional City Health Officers (North, Central,	
South)	
Southern Railways	
Minority Affairs Ministry	
Information and Broadcasting Ministry	
Cantonment boards	Members
Sports and Youth Affairs	Members
National Cadet Corps	
Nehru Yuva Kendra Sangathan (NUKS)	
National Service Scheme (NSS)	
PO-ICDS	
PO NULM	
Education Department	
Social Welfare Department	
Home Department	
Revenue Department	
Labour Department	
Tribal Affairs and any other relevant	
Department	
WHO/UNICEF/UNDEP/BMGF/CHAI/Civil	District Level
Society Organizations	Partner Agencies
IMA & Religious leaders	Professional
	Bodies

All the terms of references given in the Government order second cited shall hold Good.

(BY ORDER OF THE GOVERNOR)

J.RADHAKRISHNAN, PRINCIPAL SECRETARY TO GOVERNMENT.

To

The Additional Chief Secretaries/Principal Secretaries/ Secretaries to Government, Chennai – 600 009. (included in the Committee)

The Commissioner, Greater Chennal Corporation, Chennal - 600 003.

The Director of Public Health and Preventive Medicine, Chennai - 600 006.

All Head of Departments including District Collectors concerned (Through the Director of Public Health and Preventive Medicine, Chennai – 600 006)
The Deputy Director General, National Cadet Corps (NCC),

Chennai - 600 009.

The State Director, Nehru Yuva Kendra Sangathan (NYKS), Chennai – 600 041.

The Regional Director, National Service Scheme (NSS), Chennai – 600 006.

All Agencies included in the Committee concerned (Through the Director of Public Health and Preventive Medicine, Chennai – 600 006)

Copy to:

The Principal Secretary-I to Hon'ble Chief Minister, Chennai - 600 009.

The Special Personal Assistant to Hon'ble Deputy Chief Minister, Chennai - 600 009.

The Special Personal Assistant to Hon'ble Minister (Health and Family Welfare Department), Chennai - 600 009.

The Principal Private Secretary to Chief Secretary to Government, Chennai - 600 009.

The Health and Family Welfare (Data Cell) Department, Chennal – 600 009. Stock File / Spare Copy

//FORWARDED BY ORDER//

SECTION OFFICER

18/11/2021